NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.17/14/HDB/2017
NAME OF THE COMPANY	Pondicherry-Tindivanan Tollway Limited
NAME OF THE PETITIONER(S)	Pondicherry-Tindivanan Tollway Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vascodera Ras Devak	PCS	dvanedvano olsociales Com 9989345-999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard, Shri. Vasudeva Rao Devaki, learned PCS for the petitioner.

CP is allowed by separate order.



Member (Judicial)